

**Amount Spent on Advertisements by
Fertilizer Plants**

9197. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of AGRICULTURE be pleased to state :

(a) how much money the various public/cooperative sector fertilizer plants have spent during the last three years on advertisements;

(b) how much did it cost for each such plants for offering subsidies/discount or reprisals during the last three years, separately; and

(c) the loss/profit of each such fertilizer plants during the above period separately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (b). The information is being collected and will be laid on the Table of Lok Sabha.

Encroachment in Jamia University Area

9198. SHRI KHURSHID ALAM KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether in Jamia University area many footpath encroachments have taken place and un-authorised dairies established on public plots; and

(b) if so, the action taken by Government to remove the unauthorised constructions ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Municipal Corporation of Delhi have stated that the unauthorised constructions in the area are on the lands belonging to the Jamia University. These are quite old once. They have denied existence of any encroachments on MCD roads.

There are unauthorised dairies on acquired land of DDA in village Okhla. These could, however, not be removed by the DDA due to status quo order issued by the court. Appropriate action in this regard will be taken soon after the decision of the court.

[*Translation*]

**Setting up of Vanaspati Units at Gorakhpur,
U.P.**

9199. SHRI MADAN PANDEY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are considering to issue some new licences for setting up of vanaspati units;

(b) whether it is also proposed to set up a vanaspati unit in Gorakhpur district of Uttar Pradesh; and

(c) if so, by what time and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) to (c). A number of applications for setting up vanaspati units in U.P. including Gorakhpur were received. These have been examined and prima-facie rejected.

[*English*]

One Union for One Industry

9200. SHRI BANWARI LAL PUROHIT :
PROF. RAMAKRISHNA
MORE :

Will the Minister of LABOUR be pleased to state :

(a) whether Union Government are contemplating to bring forward legislation seeking "One Union for one industry" to ensure peaceful industrial relations;

(b) whether Government have discussed this issue with the leaders of the trade unions;

(c) if so, the reaction of the trade unions in this regard; and

(d) the time by which the proposed legislation is likely to be brought forward and implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) An Industrial Relations Bill incorporating amendments to the Industrial Disputes Act 1947 and the Trade